

[Translation]

Unlicensed Arms

*390. SHRIMATI MANORAMA SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Union Government have urged upon the State Governments to take stringent measures to check the sale and possession of unlicensed arms; and

(b) if so, the details thereof ?

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH) : (a) and (b). Central Government have suggested several measures to the State Governments and U.T. Administrations to curb clandestine activities connected with arms including illegal sale and possession thereof, from time to time. These measures enjoined upon them to :

- (i) Organise effective surprise checks on the licensed manufacturers and dealers;
- (ii) Investigate theft/losses of arms and ammunition from various sources;
- (iii) Set up specialised investigating Units where the crime is rampant;
- (iv) Entrust important cases of serious nature to the Central Bureau of Investigation;
- (v) Set up appropriate machinery to collect intelligence with

regard to illicit manufacture and trafficking in arms and ammunition; and

- (vi) Submit periodical returns to the Central Bureau of Investigation and the Ministry of Home Affairs to evaluate such data and take appropriate remedial measures.

Scheduled Castes and Scheduled Tribes in IAS and IPS

*391. SHRI RAM BHAGAT PASWAN : Will the PRIME MINISTER be pleased to state :

(a) the total number of officers in Indian Administrative Service and Indian Police Service, respectively and the total number of officers belonging to Scheduled Castes and Scheduled Tribes, separately, in each of the services;

(b) the reasons for shortfall of SCs/STs, if any ; and

(c) what special steps have been taken to fill the reserved vacancies ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) The position, as on 1.10 1987, in respect of the Indian Administrative Service, and as on 1.1.1987 in respect of the Indian Police Service is :

IAS			IPS		
Total No. of officers	No. of officers belonging to Scheduled Castes	No. of officers belonging to Scheduled Tribes	Total No. of officers	No. of officers belonging to Scheduled Castes	No. of officers belonging to Scheduled Tribes
4707	528	273	2439	289	106